

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-510
Appeal No.-61/252/ND/2023

IN THE MATTER OF:

Income Tax Officer Ward

.....Applicant

Vs.

ROC(M/s. Janki Cloth Gallery Pvt. Ltd.)

.....Respondent

SECTION

U/s 252

Order delivered on 07.02.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. Parth Semwal, Mr. Abhishek Maratha, St.
Counsels

For the Respondent :

For the RoC : Ms. Shankari Mishra, Adv.

ORDER

Ld. Counsel on behalf of the Income Tax Department is present and sought further time to file proof of substituted service. Time prayed for is granted. List the matter on **10.04.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)